

में शीतक धीरे धीरे स्टेशनो के बीच पटरी से उतर गया।

(ख) इस गाड़ी के गार्ड को २१-१-५६ से स्वतंत्र रूप से गार्ड का काम करने की अनुमति देने से पहले, रेलवे ट्रेनिंग स्कूल, चन्दीसीमें सैद्धान्तिक (theoretical training) ट्रेनिंग और लाइन पर व्यावहारिक ट्रेनिंग (Practical training) दी गयी थी
Gratuity to Ex-employees of Cash Contractors of Northern and Western Railways

1633. **Shrimati Sucheta Kripalani:**
 Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government have sanctioned payment of gratuity to all ex-employees of Cash Contractors taken by the Northern and Western Railways;

(b) whether all the concerned employees have been paid the gratuity admissible to them; and

(c) if not, how long will it take to disburse their dues?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) In deciding eligibility for special contribution/gratuity, the service rendered under the contractor by the staff of the Cash and Pay Departments of the ex-N.W. and ex-B.B. & C.I. Railways is reckoned, but for calculating the amount of special contribution/gratuity, only the service rendered after they were taken over by the Railway is counted.

(b) No.

(c) Steps are being taken to finalise their cases and pay their dues as early as possible.

ट्रेक्टर और लाइट इंजन में टक्कर

१६३४ श्री बाजपेयी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १७ फरवरी, १९५६ को झांझा और चिरगांव के बीच

पहाड़ी बुजुर्ग चौकी पर एक ट्रैक्टर और लाइट इंजन में टक्कर हो गयी थी, जिस के फल-स्वरूप ट्रैक्टर चालक की घटनास्थल पर मृत्यु हो गयी और एक व्यक्ति को गहरी चोट लगी;

(ख) यदि हा, तो क्या इस विषय में कोई जांच की गई थी;

(ग) क्या इस दुर्घटना के नियम उल्लंघनायी व्यक्ति के विरुद्ध कोई कार्यवाही की गयी है; और

(घ) क्या मृत व्यक्ति के परिवार को कोई आर्थिक सहायता देने के प्रश्न पर विचार किया जा रहा है ?

रेलवे उपमंत्री (श्री लॉ० बॅ० रामस्वामी):

(क) १७-२-५६ को रात में लगभग ८ बज कर ४० मिनट पर, मध्य रेलवे के झांझा-कानपुर सेक्शन में चिरगांव और परिवार स्टेशनो के बीच मील ७१८/१८ पर बने हुए समतल पार के फाटक पर एक बाली इंजन एक ट्रैक्टर से टकरा गया जिसकी वजह से ट्रैक्टर का ड्राइवर वहीं मर गया और ट्रैक्टर के साथ जो दूसरा आदमी जा रहा था उसे मामूली चोट आई।

(ख) दुर्घटना के कारण का पता लगाने के लिए जूनियर इंफेसरो की एक कमेटी ने जांच की है।

(ग) और (घ). जांच कमेटी की रिपोर्ट मिलने पर आवश्यक कार्यवाही की जायेगी।

Over-bridge at Katihar Canal Crossing

1635 {
 Shri P. G. Sen;
 Shri S. C. Samanta;
 Shri Jhulan Sinha;
 Shri Bibhuti Mishra;
 Shri Bholanath Biswas;

Will the Minister of Railways be pleased to state:

(a) whether his attention has been drawn to the dire necessity of constructing an over-bridge at Katihar

level crossing on Purnea-Katihar Road;

(b) if so, how far it has materialised; and

(c) when the actual work is expected to commence?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (c) Presumably the hon'ble Members are referring to the proposal for construction of an over-bridge at Katihar level crossing on Purnea-Katihar Road. A road over-bridge in replacement of the existing level crossing had been foreseen but in view of the anticipated diversion of most of the vehicular traffic along the realigned State highway, the question of providing a foot-over-bridge instead of a road-over-bridge is under consideration in consultation with the State Government.

Quarters for Railway Employees

1636. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the eve of regrouping of the Railways, some of the staff who were transferred to Northern Railway, exercised their option that they were prepared to be transferred without the provision of quarters for some time to come;

(b) if so, their number; and

(c) how many of them have been provided with quarters?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) The number of employees who came on transfer and registered for quarters is 491.

(c) 219 have been provided with quarters.

Strike at Ghaziabad

1637. { Shri Warfor:
Shri Kadiyan:
Shri S. M. Banerjee:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the railway traffic at Ghaziabad was dislocated on the 31st January and the 1st February, 1959; and

(b) whether any action has been taken against any of the railway staff at Ghaziabad in this connection.

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) No.

Soft Wood for Match Industry

1638. Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Forest Research Institute, Dehra Dun, which conducted extensive research in regard to the suitability of different varieties of soft wood for match industry recommended the use of about 100 different species of soft wood for the purpose; and

(b) if so, the steps taken by Government to diversify the use of varieties of soft wood by the match industry for box veneers and splints?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir. Information has been collected on the suitability or otherwise of 23 species of Soft Wood.

(b) The information is being published as a bulletin for the benefit of the industry. The Institute deals with all enquiries on the subject from the industry and gives technical advice whenever required.